

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-106
IB - 2730/ND/2019

IN THE MATTER OF:

M/s Rambhajo's

....Applicant

Vs.

Shree Ashtvinayak Gems and Stones Pvt Ltd

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 24.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Learned Counsel for Proxy Counsel has put in appearance and seeks adjournment on account of personal disposition of the main Counsel. As prayed for adjourned to 07.11.2019.


(SUMITA PURKAYASTHA)
MEMBER (T)


(JUSTICE SHRI R.D. KHARE)
MEMBER (J)